

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2019

NAME OF THE COMPANY: Upendra Dutt Anthwal & Anr V/s Acuity India Resorts Pvt Ltd

SECTION OF THE COMPANIES ACT: 241/244 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP NO. 47/ALD/2019

Due to call of strike given by the Bar Association of NCLT Allahabad Bench.

List the matter on 17th October, 2019.

Dated: 05.09.2019

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**A.R.K. SINHA
MEMBER (J)**